

Office of the District & Sessions Judge, Sheikhpura.

Order No 86/(G) /2020.

Dated 14.07.2020.

In view of the direction given by the Hon'ble High Court's letter no. 30184-30220/A.D(Misc.) Section/IV-71-2020, dated 13.07.2020 with respect to the resolution passed in the meeting dated 09.07.2020 of the Hon'ble Committee for Pandemic Covid-19 **"that in the wake of sudden surge in number of confirmed COVID-19 cases in the state of Bihar, some of which are linked with different Civil Courts, that till further orders the Civil Courts in the state shall take up the matters of release/remand in the criminal matters only that too, through virtual mode, as far as it is possible. Virtual court proceedings should be held with the learned Judicial officers remaining at their residences and would not come to the court premises for that purpose. Learned District Judges of the concerned Judgeship must ensure that there is no physical presence of any person in within the court premises unless it is completely unavoidable"**.

Further, the Hon'ble the Chief Justice have been pleased to resolve that **"considering the urgency the sub-ordinate judiciary be allowed to function in the manner proposed. Such arrangement be continued for at least one week"**.

Accordingly, All courts of this Judgeship are directed/requested to take up matters of release/remand in Criminal matters only that too through virtual mode, as far as it possible till 20.07.2020 or any other further direction/guidance received from the Hon'ble High Court. The virtual court proceeding should be held with the learned judicial officer remaining at their residences and could not come in the premises for that purpose. **The order no. 82/G, dated 27.06.2020, regarding virtual and physical court proceeding is suspended till 20.07.2020.**

Further, the release matter shall be filed only through e-filing as far as possible.

Further, the learned Advocates of District Bar Association, Sheikhpura are also requested to take up matters of **release/remand** in criminal matters of release/remand in criminal matters only that too through virtual mode from their respective residence or the place the deem fit.

All Judicial officers and staffs shall remain present at the headquarters. Any Judicial Officers/staffs would not leave the station without prior permission of their respective sanctioning authority and they will keep their mobile phones on switch on mode for any type of emergent work.

Further, the Judge I/C is here by directed to must ensure that there is no physical presence of any person in Court premises unless it is completely unavoidable. Only the staff of the court concerned to deal with record (matters) of release/remand in criminal matters only, staff deputed for e-court project, Administration, statistical, criminal serishtedar and Nazarat be allowed to make entry in the premises of the Civil Court, Sheikhpura.

Further, the Judge I/C (Nazarat), Civil Court, Sheikhpura is directed to ensure the sanitization of the court premises as well as Courts & Offices.

The System Officer, Civil Court, Sheikhpura is directed to upload this order on the website of the Civil Court, Sheikhpura for information of all concerned.

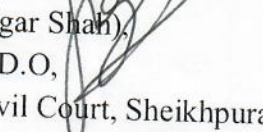
This order will come into force with immediate effect I.e from 14.07.2020.
Communicate all concerned.

Sd/-
(Janardan Tripathi)
District & Sessions Judge,
Sheikhpura.
Date 14.07.2020.

Memo No 989-1016/2020.

Dated 14.07.2020

1. All Courts situated in this Judgeship.
 2. District Magistrate, Sheikhpura.
 3. Superintendent of Police, Sheikhpura.
 4. Jail Superintendent, Sheikhpura.
 5. Public Prosecutor, Sheikhpura
 6. The Judge I/C (Administration), Civil Court, Sheikhpura.
 7. The Judge I/C (Nazarat), Civil Court, Sheikhpura.
 8. The Judge I/C (Accounts), Civil Court, Sheikhpura.
 9. The Judge I/C (Record Room), Civil Court, Sheikhpura.
 10. The Judge I/C (Copying Department), Civil Court, Sheikhpura.
 11. Adhoc Assistant Government Pleader, Sheikhpura.
 12. District Prosecution Officer, Sheikhpura.
 13. General Secretary, District Bar Association, Sheikhpura.
 14. Public Prosecutor, Sheikhpura.
 14. System Officer, Civil Court, Sheikhpura.
- For information & needful.


(Jigar Shah)
D.D.O,
Civil Court, Sheikhpura.
Date 14.07.2020.